



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.09.2024

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 01.10.2024 at 02:00 PM will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 775 of 2024 & I.A. No. 6506 of 2024	Neelam Rana Tiwari Vs. Paramveer Distributor Pvt Ltd.	Nattasha Garg	Shankari Mishra-RP
2.	Comp. App. (AT) (Ins) No. 1584 of 2023	Bhavik Bhimjyani Vs. Uday Vinodchandra Shah With	Vishesh Kalra	Shyam Dewani Sumit Khanna
3.	Comp. App. (AT) (Ins) No. 1585 of 2023	Bhavik Bhimjyani Vs. Uday Vinodchandra Shah With	Vishesh Kalra	Shakul R. Ghatole Sumit Khanna
4.	Comp. App. (AT) (Ins) No. 23 of 2024	Bhavik Bhimjyani Vs. Uday Vinodchandra Shah & Anr. With	Vishesh Kalra	Shakul R. Ghatole Nikita Abhyankar-R1

5.	Comp. App. (AT) (Ins) No. 526 of 2024 & I.A. No. 1845 of 2024	Bhavik Bhimjyani Vs. Uday Vinodchandra Shah With	Vishesh Kalra	
6.	Comp. App. (AT) (Ins) No. 528 of 2024 & I.A. No. 1857 of 2024	Bhavik Bhimjyani Vs. Uday Vinodchandra Shah With	Vishesh Kalra	
7.	Comp. App. (AT) (Ins) No. 492 of 2024	Bhavik Bhimjyani Vs. Uday Vinodchandra Shah	Smriti Churiwal	
8.	Comp. App. (AT) (Ins) No. 1083 of 2019	Jitendra Impex Pvt. Ltd. Vs. Compack Enterprises Pvt. Ltd.	Arihant Jain	Rajesh Banati Ashish Sareen
9.	Comp. App. (AT) (Ins) No. 1543 of 2022	Rajratan Babulal Agarwal Vs. Sonal Trading Company & Ors.	Anish Agarwal	K.K. Sharma Akshit Saxena Srivadivu.T Rishay Raj,-R1
10.	Comp. App. (AT) (Ins) No. 1356 of 2023	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramanjam & Ors. With	Satwinder Singh	Sanjay Bhatt Ruchi Goyal-R1
11.	Comp. App. (AT) (Ins) No. 1357 of 2023	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramaniam & Ors.	Satwinder Singh	Sanjay Bhatt Ruchi Goyal-R1
12.	Contempt Case (AT) No. 36 of 2023 in Comp. App. (AT) (Ins) No. 412 of 2022	Pooja Bahry Vs. Praveen Gupta & Ors.	Pooja Mahajan	Milan Negi Nikhil Jha

By order of Hon'ble Chairperson
-Sd/-
Registrar